

**DEFECTS IN TELEVISION SETS MANUFACTURED AT CENTRAL ELECTRONICS ENGINEERING RESEARCH INSTITUTE, PILANI**

5188. SHRI MAHANT DIGVIJAI NATH: Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that the All India Radio has found several defects in the television sets manufactured at the Central Electronics Engineering Research Institute, Pilani;

(b) if so, how and under what circumstances the licences were issued to the Institute for the manufacture of such defective sets;

(c) whether a Committee has been set up to find out the causes of the manufacture of defective sets;

(d) the steps taken against the persons who passed these defective sets as good; and

(e) how Government propose to remove these defects?

**THE MINISTER OF EDUCATION (DR. TRIGUNA SEN):** (a) The All-India Radio made an assessment of two T.V. Sets made at the Central Electronics Engineering Research Institute, Pilani in comparison with a model manufactured abroad. The Institute is in correspondence with the All-India Radio, in particular for an objective assessment of the performance of these sets.

(b) Only batch production has been undertaken at the C.E.E.R.I., Pilani with the basic object of making continuous improvements and pursuing further developmental work.

(c) to (e). Do not arise.

**POLICE EXCESSES IN BANDA DISTRICT (U.P.)**

5189. SHRI JAGESHWAR YADAV: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the atrocities being perpetrated by the Police of the Vinsda Police Station

in Banda District (Uttar Pradesh) have reached their height;

(b) whether it is also a fact that the Police of the aforesaid Police Station killed a person of Akona in the Police Station;

(c) whether Government are aware of the corruption prevalent in that Police station;

(d) whether Government would also ascertain that a Official In-charge in the above named Police station beat one, Ram Khelawan Yadav, so much so that it has now become difficult for him to regain his health and whether Government are also ascertain that an Official Inted to on account of party-politics; and

(e) if so, the action taken by Government in the matter?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA):** (a) to (c). The Government of Uttar Pradesh have reported that there is no evidence to show that the Police of (Bissenda) Police Station in Banda District have committed atrocities and that corruption is prevalent in that Police Station.

There are allegations that a resident of Akauna District died on 9-1-68 in police custody. Enquiries are being made by the Government into these allegations.

(d) The Government of Uttar Pradesh have reported that Shri Ram Khelawan Yadav was not beaten up.

(e) Does not arise.

**SATELLITE FOR T.V.**

5190. SHRI D. C. SHARMA: Will the Minister of EDUCATION be pleased to state:

(a) whether the UNESCO plan to put up a Satellite over India in 1972 for broadcasting to 50,000 television receivers, has made any headway;

(b) if so, the progress made so far in this direction; and

(c) whether the plan will be completed by 1972 as envisaged?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD): (a) to (c). A UNESCO expert Mission visited India in November-December 1967 and submitted a report on the possibility of a pilot project in the use of Satellite Communication for national development with special reference to education, mass communication, agriculture, health and community development. The report of the Mission is under examination and no decision has been taken.

#### GHAGRA BRIDGE

5191. SHRI R. K. SINHA: Will the Minister of TRANSPORT AND SHIPPING be pleased to state:

(a) whether it is a fact that the people of Ayodhya have protested against the manner the embankments of the Ghagra bridge at Ayodhya have been put up obstructing the view of the ancient temples;

(b) if so, the steps taken to remedy the defect;

(c) whether Government are aware that the area around the temples has been rendered unhygienic; and

(d) if so, whether Government propose to develop the area around the temples?

THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT AND SHIPPING (SHRI BHAKT DARSHAN): (a) to (d). The necessary information is being collected from the State Government and will be placed on the table of the Sabha in due course.

#### सरकारी सेवा में बाल्मीकि लोग

5192. श्री ओम प्रकाश त्यागी: क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि सरकारी सेवा में बाल्मीकियों की संख्या नगण्य है;

(ख) यदि हां, तो इसके क्या कारण हैं; और

(ग) इस बारे में सरकार का विचार क्या उपचारात्मक कार्यवाही करने का है?

गृह-कार्य मंत्रालय में उपमंत्री (श्री के. एल. रामास्वामी): (क) भारत सरकार के अधीन पदों/सेवाओं में अनुसूचित जातियों के सम्पूर्ण वर्ग के लिये आरक्षण किया जाता है और अनुसूचित जातियों के वर्ग के भीतर बाल्मीकियों अथवा अनुसूचित जातियों के किसी विशेष दल के लिये कोई अलग आरक्षण नहीं किया जाता है। चूंकि सरकारी सेवाओं में अनुसूचित जातियों के प्रत्येक दल की संख्या के अलग आंकड़े एकत्रित नहीं किये जाते हैं अतः सरकारी सेवा में बाल्मीकियों की संख्या के बारे में सूचना उपलब्ध नहीं है।

(ख) और (ग). प्रश्न नहीं उठता।

#### CHEMICAL TREATMENT OF SUN-TEMPLE OF KONARAK

5193. SHRI CHINTAMANI PANIGRAHI: Will the Minister of EDUCATION be pleased to state:

(a) the amount allotted and spent in 1966-67, 1967-68 for chemical treatment of Sun Temple of Konarak;

(b) whether sculptures in Konarak temple are gradually fading out due to sea salt;

(c) whether Government propose putting a glass house or plastic house around Konarak for its preservation; and

(d) the amount provided for such works in Orissa during 1968-69?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI SHER SINGH):

Year	Amount allotted Rs.	Amount spent Rs.
(a) 1966-67	2,500	6,260
1967-68	4,000	4,643